



GOVERNMENT OF JAMMU AND KASHMIR
DEPARTMENT OF LAW, JUSTICE AND PARLIAMENTARY AFFAIRS
(Establishment Section) Civil Secretariat
Srinagar/Jammu.

Subject:-Transfers and postings.

Government Order No: **4637**- LD (Estt) of 2018.
Dated : 21 - 08 - 2018.

In the interest of administration, sanction is accorded to the following transfers and postings with immediate effect:-

S.No.	Name of the Officer/Official S/Shri	Present place of posting	place of posting
01.	Smt. Renu Mahajan, Additional Secretary	State Water Regulatory Authority	Finance Department
02.	Gh. Nabi Ganie, Additional Secretary	Revenue Department	Joint Registrar, State Information Commission.
03.	Showkat Ahmad Mir, Additional Secretary	J&K State Power Development Corporation	Department of Law, Justice and Parliamentary Affairs
04.	Baldev Raj, Additional Secretary	Joint Registrar, State Information Commission	Revenue Department
05.	Abdul Qayoom Malik, Additional Secretary	Directorate of ICDS, J&K	State Vigilance Commission
06.	Mtr. Yasmeen Choudhary, Additional Secretary	State Vigilance Commission	Director Health Services, Jammu
07.	Altaf Hussain, Additional Secretary	Industries & Commerce Department	Housing and Urban Development Department
08.	Javaid Ahmad Shagoo, Additional Secretary	School Education Department	Power Development Department
09.	Ayaz Ahmad Khan, SLO	Commissioner, Commercial Taxes, J&K	Animal/Sheep Husbandry Department
10.	Mohammad Akbar Dar, SLO	Housing & Urban Development Department	J&K Public Service Commission
11.	Manzoor Ahmad Lone, Deputy Draftsman	Department of Law, Justice and Parliamentary Affairs	School Education Department
12.	Mtr. Mahjabeen, SLO	State Commission for	Chief Engineer,

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